## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 06.10.2017.

PRESENT: Hon'ble Member(J) Shri Ratakonda Murali

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
-	TP	Admission	621A	Flowserve Microfinish Pumps Pvt. Ltd.
	283/16	(non-filing of		
		ROC report)		

SL. NAME (IN CAPITAL) NO. & PHONE NUMBER		REPRESENTATION TO WHOM	SIGNATURE
1.	PRAMOD	FLOWERIETVE Micho finish	r de
2)	Prema	Hatti Roc	PM

PCS for petitioner is present. Report from ROC is received. Smt. Prema Hatti appearing for ROC is present. Sme is directed to file memo of appearance for ROC. PCS requested two weeks' time to inform the Tribunal whether the applicant to proceed with the smatter or they would file memo for withdrawal.

List it on 25.10.2017.

MEMBER (J)